

**GOVERNMENT OF INDIA
LABOUR AND EMPLOYMENT
LOK SABHA**

UNSTARRED QUESTION NO:3772
ANSWERED ON:14.12.2009
PENSION TO ESIC EMPLOYEES BY SBI
Gaikwad Shri Eknath Mahadeo

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether the pension of Employees State Insurance Corporation (ESIC) Hospitals/Dispensaries proposes to be disbursed through State Bank of India (SBI) has been revised as per the recommendations of the Sixth Pay Commission and accepted by the Government/ESIC;
- (b) if so, the date from which the revised pension has been credited to the pensioners accounts;
- (c) if not, the reasons for the delay;
- (d) whether any time frame has been fixed by the SBI to complete the outstanding exercise; and
- (e) if so, the details thereof alongwith the rate of interest payable on accruing arrears?

Answer

MINISTER OF STATE FOR LABOUR AND EMPLOYMENT(SHRI HARISH RAWAT)

(a)to (e): Yes,Madam.The pension in each individual case has been revised as per recommendation of Sixth Pay Commission as accepted by the Government and adopted by the ESI Corporation.All the pension orders have been issued to the retired medical officers.

Pension in respect of 29 medical officers have been revised and 14 medical officers have opted to draw the pension from State Bank of India (SBI).SBI has been directed to workout the arrears and make payment to the individual pensioners account.The Field Offices of ESIC have been directed to strictly ensure the timely payment of arrears to the pensioners positively by 30.09.2009.

The relevant instructions of Government of India on payment of arrears of pension do not provide for payment of interest.